

(c) the probable venue for the discussion and what is the latest position in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) A copy of the Prime Minister's reply to Dr. Bebler on the subject is placed on the Table of the House. [*Placed in Library.* See No. LT-1506/67].

(c) There has been no agreement about such a meeting on the part of all the parties addressed by Dr. Bebler.

CHINESE PORTERS AND MULE DRIVERS IN NAGALAND-BURMA BORDER

107. SHRI SITARAM KESRI :
SHRI RAM KISHAN :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that a large number of Chinese porters and mule drivers have been seen in recent weeks in the Nagaland-Burma border;

(b) whether Government have taken up this question with the Government of Burma; and

(c) the steps which Government propose to take to prevent the possible infiltration of these Chinese elements into the Nagaland area ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) The Government of India have no authentic information on the subject. Moreover it is to be noted that our border with a foreign state is invariably described as the border of India with such and such country, and not that of one of the constituent States of the Union.

(b) and (c). Do not arise.
DEMARCATON OF INDIA-BURMA BOUNDARY

109. SHRI K. P. SINGH DEO : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that a Joint Commission has been set up for demarcation of the boundary between India and Burma;

(b) if so, the details thereof; and

(c) when the Commission is likely to submit its report ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) to (c). The question of setting up a Joint Boundary Commission as envisaged in the Indo-Burma Boundary Agreement of the 10th March, 1967 has been discussed with the Burmese authorities and a Commission will be set-up shortly. It is expected to hold its first meeting in New Delhi in December. The Commission will be charged with the task of planning and carrying out demarcation of the boundary between the two countries, with the preparation of boundary maps and with the drafting of a boundary treaty. It is too early to anticipate when the Commission will be able to complete this task.

REHABILITATION OF DISABLED MILITARY PERSONNEL

111. SHRI P. RAMAMURTI :
SHRI UMANATH :
SHRI P. GOPALAN :
SHRI JYOTIRMOY BASU :
SHRI C. K. CHAKRAPANI :
SHRI CHANDRA SHEKHAR SINGH :

Will the Minister of DEFENCE be pleased to state :

(a) the criteria laid down by Government with regard to the sanction of special grant of military personnel wounded in the field area and who are declared permanently unfit for military service;

(b) whether Government are considering any scheme for the rehabilitation of the permanently disabled military personnel; and

(c) if so, the main points thereof ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) Personnel who are wounded in the field and are declared permanently unfit for military service are granted a disability pension. The main criterion for the grant of disability pension is that the disability should be accepted as attributable to military service and assessed at 20% or over. Such personnel who sus-